

COURT NO. 05
 DIVISION BENCH-V
 HON'BLE MR.JUSTICE C.HARI SHANKAR
 HON'BLE MR.JUSTICE AJAY DIGPAUL

NOTE 1: Learned Counsel are requested to provide electronic copies of compilations of judgments/written submissions at least 24 hours in advance of the hearing, by way of email to the Court Master [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). The compilations should be indexed (alongwith relevant para numbers of judgments specifically mentioned), bookmarked and OCR compatible. They should not be marked or highlighted.

Note 2: Please note that ordinarily no adjournment would be granted in cases which are ripe for hearing.

Note 3: In matters in which there is an earlier order directing the matter to be listed for hearing or for disposal, no adjournment will be granted unless a requested for adjournment is circulated a day in advance to [cmpraveenkumar.dhc@gov.in] and Court Master (vikram.224@dhc.nic.in). or an adjournment slip is filed a day in advance, specifying the ground of adjournment.

NOTE 4: LEARNED COUNSEL ARE REQUESTED TO OBTAIN THE ELECTRONIC COPY OF THE COURT RECORDS IN ADVANCE, TO FACILITATE HEARING.

NOTE 5: SUBJECT TO AVAILABILITY OF TIME, REGULAR MATTERS WOULD BE TAKEN UP AFTER THE MISCELLANEOUS BOARD IS OVER.

NOTE 6: Pass Over matters in the Supplementary list would be called out before the Advance list is taken up.

NOTE 7: Presence of Advocates/parties who appear virtually would not be marked if their camera is switched off.

To join hearing please click the link given below:-
<https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt19>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpraveenkumar.dhc@gov.in

vikram.224@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
AFTER NOTICE MISC. MATTERS				
90	W.P.(C)-2942/2023 CM APPL. 11477/2023	SARBRAJ SINGH V/s UNION OF INDIA & ORS.	ABHAY KUMAR BHARGAVA, SHALU KUMARI	
		OTHER DETAILS OF ADVOCATES: ABHAY KUMAR BHARGAVA(ABHAYBHARGAVA84@GMAIL.COM)(9015543437)(PETITIONER) UNION OF INDIA(UOIDHC@GMAIL.COM)(1123384193)(RESPONDENT) SHALU KUMARI(JANGRASHALU01@GMAIL.COM)(9354508112)(PETITIONER)		

COURT NO. 34
 DIVISION BENCH-VI
 HON'BLE MR.JUSTICE SUBRAMONIUM PRASAD
 HON'BLE MR.JUSTICE HARISH VAIDYANATHAN SHANKAR

NOTE: IN CASE LEARNED COUNSELS FOR THE PARTIES WISH TO RELY UPON SOME PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS, THEY ARE DIRECTED TO FILE THE SAME DURING THE COURT WORKING HOURS ATLEAST A DAY PRIOR TO THE DATE OF LISTING OF SUCH MATTERS. ANY PLEADINGS/DOCUMENTS/SUBMISSIONS/JUDGMENTS FILED BEYOND THE AFORESAID PRESCRIBED PERIOD SHALL NEITHER BE FORWARDED TO THE COURT NOR BE ENTERTAINED.

NOTE: COUNSEL APPEARING THROUGH VIDEO CONFERENCING ARE REQUESTED TO GIVE THEIR APPERANCES IN THE CHAT BOX ALONGWITH THEIR MOBILE NUMBERS.

TO JOIN VC:

<https://delhihighcourt.webex.com/meet/dhcecourtvc13>

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

pankaj.shukla@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
76	RFA(COMM)-200/2025 CM APPL. 20538/2025	SANDEEP V/s NARESH KUMAR	RAJESH PATHAK	
		OTHER DETAILS OF ADVOCATES:		
77	W.P.(CRL)-1034/2025	MOHAMMAD MANNAN V/s THE STATE OF GOVT. OF N.C.T DELHI & ORS.	SHAKIL SHEIKH	
		OTHER DETAILS OF ADVOCATES: UDAY SHANKAR SAH (ADVSHAKILSHEIKH@GMAIL.COM)(7070602572)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		
AFTER NOTICE MISC. MATTERS				
78	CRL.A.-100/2025	A. S. ISMAIL V/s NATIONAL INVESTIGATION AGENCY	A NOWFAL	
		OTHER DETAILS OF ADVOCATES: A. NOWFAL (NOWFALADVOCATE@GMAIL.COM)(9994148482)(PETITIONER) NIA (INFO.NIA@GOV.IN)(0)(RESPONDENT)		
				OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(NIA-14/2022) W.P.(CRL) 2333/2022 FILED BY MOHAMMAD YUSUFF (DISPOSED ON : 2022-11-11) BAIL APPLN. 3057/2022 FILED BY ABUBACKER E THROUGH HIS SON AMAL THAHSEEN (DISPOSED ON : 2022-10-13) CRL.A. 605/2022 FILED BY ABOOBACKER E. (DISPOSED ON : 2023-04-06) W.P.(CRL) 789/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF IN JC (DISPOSED ON : 2023-09-13) CRL.A. 278/2023 FILED BY IBRAIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-04-24) CRL.A. 18/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF & ORS. (DISPOSED ON : 2024-01-25) CRL.A. 140/2023 FILED BY ADVOCATE MOHAMMAD YOUSUF A11 & ORS. (DISPOSED ON : 2024-01-25) CRL.M.C. 3130/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (D. OF HEARING : 2025-04-29) W.P.(CRL) 505/2023 FILED BY OMA SALAM (DISPOSED ON : 2025-03-04) CRL.A. 623/2023 FILED BY ABUBACKER E (DISPOSED ON : 2024-05-28) CRL.A. 486/2023 FILED BY IBRAHIM PUTHANATHANI @ IBRAHIM MK (DISPOSED ON : 2023-06-14) W.P.(CRL) 3786/2023 FILED BY ABDUL WAHID SAIT. (DISPOSED ON : 2024-09-19) CRL.A. 184/2024 FILED BY ABDUL WAHID SAIT (DISPOSED ON : 2024-04-02)

				<p>CRL.A. 564/2024 FILED BY O.M.A. SALAM (DISPOSED ON : 2024-08-30) CRL.A. 849/2024 FILED BY ABDUL WAHID SAIT @ NAVEED (D. OF HEARING : 2025-04-08) CRL.A. 873/2024 FILED BY A. S. ISMAIL (DISPOSED ON : 2024-10-16) CRL.A. 922/2024 FILED BY MOHAMED ALI JINNAH (D. OF HEARING : 2025-04-08) CRL.A. 950/2024 FILED BY IBRAHIM PUTHANATHANI (D. OF HEARING : 2025-04-08) CRL.A. 947/2024 FILED BY JASEER K P @ BABU (D. OF HEARING : 2025-04-08) CRL.A. 960/2024 FILED BY SHAHID NASIR (D. OF HEARING : 2025-04-08) CRL.A. 963/2024 FILED BY MOHAMMED FAROOQ REHMAN (D. OF HEARING : 2025-04-08) CRL.A. 1011/2024 FILED BY AQUIL AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1144/2024 FILED BY ANIS AHMED (D. OF HEARING : 2025-04-08) CRL.A. 1164/2024 FILED BY WASEEM AHMAD @ BABLU (D. OF HEARING : 2025-04-08) CRL.A. 1195/2024 FILED BY SHAFEEER K.P. (D. OF HEARING : 2025-04-08) CRL.A. 1197/2024 FILED BY YASIR HASAN @ YASIR ARAFAT @ YASIR (D. OF HEARING : 2025-04-08) CRL.M.C. 10165/2024 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) W.P.(CRL) 5/2025 FILED BY SHAHID NASIR (D. OF HEARING : 2025-05-20) CRL.A. 32/2025 FILED BY E M ABDUL RAHIMAN (D. OF HEARING : 2025-04-08) CRL.A. 147/2025 FILED BY MOHAMMED SHAKIF (DISPOSED ON : 2025-02-27) W.P.(CRL) 448/2025 FILED BY ANIS AHMED & ANR. (D. OF HEARING : 2025-04-16) CRL.A. 253/2025 FILED BY AFSAR PASHA (D. OF HEARING : 2025-05-06) CRL.A. 287/2025 FILED BY O.M.A. SALAM (D. OF HEARING : 2025-05-06) CRL.M.C. 1749/2025 FILED BY P KOYA (DISPOSED ON : 2025-04-03) CRL.A. 304/2025 FILED BY A.S. ISMAIL (D. OF HEARING : 2025-05-09) CRL.A. 318/2025 FILED BY MOHAMMED SHAKIF (D. OF HEARING : 2025-05-06) CRL.A. 354/2025 FILED BY P KOYA (D. OF HEARING : 2025-05-06) CRL.A. 397/2025 FILED BY SHAHID NASIR (DISPOSED ON : 2025-04-02) CRL.A. 398/2025 FILED BY MOHAMED YUSUFF (D. OF HEARING : 2025-04-08)</p> <p>P.S.-FIR NO. :(NIA-14/2022)</p>
79	RFA(COMM)-403/2024 CM APPL. 56295/2024	SHRI UMESH GARG V/s MOHD FIROZ & ANR.	JABBAR HUSSAIN	
		OTHER DETAILS OF ADVOCATES: JABBAR HUSSAIN(JABBARHUSSAIN1968@GMAIL.COM)(9654962359)(PETITIONER)		

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 51
HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: " PASSOVERS OF THE SUPPLEMENTARY LIST SHALL BE TAKEN UP AT 02:15 P.M.

NOTE:"ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E.,ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/ DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

CLICK HERE TO JOIN VC:

<https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1>

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
105	C.R.P.-99/2025 CM APPL. 19768/2025 CM APPL. 19769/2025	NISHANT TALWAR V/s RAMMI SARDANA	ARUN KUMAR SINGH	SUBJECT TO OFFICE OBJECTION
		OTHER DETAILS OF ADVOCATES:		
106	W.P.(C)-4418/2025 CM APPL. 20328/2025	NATIONAL INSTITUTE OF PLANT GENOME RESEARCH V/s NIRANJAN KUMAR AND ANR	GURU DUTT SHARMA	
		OTHER DETAILS OF ADVOCATES: G.D. SHARMA(GD Sharma544@gmail.com)(9868281911)(PETITIONER) UTSAV JAIN, EAGLE HUNTERS(JAINUTSAV21@gmail.com, DELHI@EAGLEHUNTERS.COM)(0)(RESPONDENT)		
FOR ADMISSION				
107	C.R.P.-134/2023	ANIL KUMAR MISHRA V/s RAJENDER KUMAR YADAV	PASHUPATI SINGH YADAV, VIKRAM JIT SAINI, PRATIBHA KUMARI	
		OTHER DETAILS OF ADVOCATES: P S YADAV(KESHAVKABIRADV@gmail.com)(9899056719)(PETITIONER) R()(9891502082)(RESPONDENT) VIKRAM JIT SAINI(LAWYER.VIKRAMSAINI@gmail.com)(9818417075)(RESPONDENT) PRATIBHA KUMARI (BRAUNKSINHA@YAHOO.COM)(9711401792)(PETITIONER)		

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 32
HON'BLE MR.JUSTICE GIRISH KATHPALIA

NOTE 1 : ALL COUNSEL APPEARING THOURGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/DISTURBANCE.

NOTE 2 : COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

NOTE 3 : COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE.

NOTE 4 : COUNSELS JOINING VC SHOULD WRITE THEIR APPEARANCE IN CHATBOX AND UNMUTE THEMSELVES ONLY WHEN THEIR MATTER IS CALLED UP, SO THAT THE COURT PROCEEDINGS IN PROGRESS ARE NOT DISRUPTED.

NOTE 5 : COUNSELS JOINING VC THROUGH MOBILE PHONES ARE REQUESTED TO TAKE SUFFICIENT MEASURES SO AS NOT TO CAUSE ANY DISTURBANCE WHILE JOINING OR OTHERWISE IN THE WORKING OF COURT PROCEEDINGS.

NOTE 6: THE BAIL APPLICATION CASES LISTED IN ADVANCE LIST SHALL BE TAKEN UP FIRST FOLLOWED BY SUPPLEMENTARY LIST.

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
BAIL				
87	BAIL APPLN.-4300/2024 WITH BAIL APPLN. 4721/2024 BAIL APPLN. 405/2025 BAIL APPLN. 525/2025	AMIT KHANNA V/s STATE NCT OF DELHI	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
88	BAIL APPLN.-4721/2024	SATVINDER KAUR V/s STATE NCT OF DELHI	JITENDER	
		OTHER DETAILS OF ADVOCATES: SR LAW ASSOCIATES(SRLAWASSOCIATES@GMAIL.COM)(9871486733)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-08) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)

89	BAIL APPLN.-405/2025	TAJINDER KAUR V/s THE STATE GOVT. OF NCT OF DELHI	ANUJ AGGARWAL	WITH BAIL APPLN. 4721/2024
		OTHER DETAILS OF ADVOCATES: ANUJ AGGARWAL(ANUJAGGARWAL182@GMAIL.COM)(9319100883)(PETITIONER) KAPIL SHARMA(DHCPROSECTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 525/2025 FILED BY MANOJ KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)
90	BAIL APPLN.-525/2025	MANOJ KUMAR V/s THE STATE (GOVT. OF NCT OF DELHI)	RAVIN RAO	
		OTHER DETAILS OF ADVOCATES: ANUJ ARYA (ADV.ANUJARYA@GMAIL.COM)(9868031761)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(PRASHANT VIHAR-142/2024) BAIL APPLN. 4300/2024 FILED BY AMIT KHANNA (D. OF HEARING : 2025-04-08) BAIL APPLN. 4721/2024 FILED BY SATVINDER KAUR (D. OF HEARING : 2025-04-08) BAIL APPLN. 405/2025 FILED BY TAJINDER KAUR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(PRASHANT VIHAR-142/2024)

08.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 29
HON'BLE MS.JUSTICE SHALINDER KAUR

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ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
79	CRL.M.A. 10919/2025 CRL.M.(BAIL) 801/2025 In BAIL APPLN.-4324/2024	AMAN KUMAR V/s STATE GOVT. OF NCT OF DELHI	PANKAJ KUMAR SRIVASTAV	
		OTHER DETAILS OF ADVOCATES: PANKAJ SRIVASTAV (INFOAMBIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA (DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919168)(RESPONDENT) PANKAJ SRIVASTAVA(INFOAMIENTALLIANCE36@GMAIL.COM)(9560838391)(PETITIONER) KAPIL SHARMA(DHCPROSECUTIONDELHIPOLICE@GMAIL.COM)(9891919167)(RESPONDENT)		OTHER CASE FILED AGAINST SAME P.S.-FIR NO. :(FATEHPUR BERI-356/2024) BAIL APPLN. 1380/2025 FILED BY AMAN KUMAR (D. OF HEARING : 2025-04-08) P.S.-FIR NO. :(FATEHPUR BERI-356/2024)

HIGH COURT OF DELHI
07.04.2025

REGISTRAR (LISTING)